



**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**C.P. No. 537/2019  
O.A. No. 4292/2018**

New Delhi, this the 7<sup>th</sup> day of February, 2020

**HON'BLE MR. S.N. TERDAL, MEMBER (J)  
HON'BLE MR. MOHD. JAMSHED, MEMBER (A)**

Renu,  
Aged about 31 years,  
Matron, Group 'D',  
W/o Shri Vikas,  
R/o H.No. 861, Block-L,  
Mangol Puri, Delhi.

.. Petitioner

(By Advocate: Shri Piyush Sharma with  
Shri Suresh Garg)

Versus

Sandep Goyel,  
Director General,  
Tihar Jail,  
Govt. of NCT of Delhi.

.. Respondent

(By Advocate : None)

**ORDER(ORAL)**

**Hon'ble Mr. S.N. Terdal, Member (J)**

Learned counsel for the petitioner submits that the order of this Tribunal is complied with and he may be permitted to take recourse to law, as is permissible.

2. Accordingly, the CP is closed. Notice is discharged.



**(Mohd. Jamshed)**  
**Member (A)**

**(S.N. Terdal)**  
**Member (J)**

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